

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR.

Jaipur, the 20th day of September, 2006

CORAM :

HON'BLE MR.M.L.CHAUHAN, JUDICIAL MEMBER
HON'BLE MR.J.P.SHUKLA, ADMINISITRATIVE MEMBER

1. ORIGINAL APPLICATION NO. 446/2005

Shanti Prakash Sharma,
S/o Shri Prabhu Dayal,
R/o Braham Nagar P.O.,
Dudhwa Khora,
District Churu.

By Advocate : Shri P.N.Jatti

... Applicant

Versus

1. Union of India
Through Secretary to the Govt. of India,
Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi.
2. Principal Chief Postmaster General,
Rajasthan Circle,
Jaipur.
3. Superintendent,
Railway Mail Service,
Jodhpur.

By Advocate : Shri V.S.Gurjar

... Respondents

2. ORIGINAL APPLICATION NO. 447/2005

Syam Sunder Swami,
S/o Shri Shankar Lal Swami,
R/o Ward No.11, Naya Bas,
Churu.

By Advocate : Shri P.N.Jatti

... Applicant

Versus

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1. Union of India
Through Secretary to the Govt. of India,
Ministry of Communication,
Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi.
2. Principal Chief Postmaster General,
Rajasthan Circle,
Jaipur.
3. Sr. Superintendent of Post Offices,
Churu.

By Advocate : Shri V.S.Gurjar

... Respondents

3. ORIGINAL APPLICATION NO. 448/2005

Yogendra Swami,
S/o Shri Sunder Mal Swami,
R/o Near Bhartion ka Kua,
Nai Sarak, Churu.

By Advocate : Shri P.N.Jatti

... Applicant

Versus

1. Union of India
Through Secretary to the Govt. of India,
Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi.
2. Principal Chief Postmaster General,
Rajasthan Circle,
Jaipur.
3. Sr. Superintendent of Post Offices,
Jaipur City Division,
Jaipur.

By Advocate : Shri V.S.Gurjar

... Respondents

4. ORIGINAL APPLICATION NO. 452/2005

Chandra Prakash,
S/o Shri Prabhu Dayal,
R/o 533, Moti Nagar West,
Ajmer Road, Jaipur.

By Advocate : Shri P.N.Jatti

... Applicant

Versus

1. Union of India
Through Secretary to the Govt. of India,
Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi.
2. Principal Chief Postmaster General,
Rajasthan Circle,
Jaipur.
3. Sr.Superintendent of Post Offices,
Jaipur Mfl. Division,
Shastri Nagar, Jaipur.

By Advocate : Shri V.S.Gurjar

... Respondents

5. ORIGINAL APPLICATION NO. 453/2005

Nisha Sharma,
S/o Shri P.D.Sharma,
R/o P2-146, Barodia Scheme,
Fatalon ki Haveli ke Pieche,
Jaipur.

By Advocate : Shri P.N.Jatti

... Applicant

Versus

1. Union of India
Through Secretary to the Govt. of India,
Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi.
2. Principal Chief Postmaster General,
Rajasthan Circle,
Jaipur.
3. Sr.Superintendent of Post Offices,
Jaipur City Division,
Jaipur..

By Advocate : Shri V.S.Gurjar

... Respondents

6. ORIGINAL APPLICATION NO. 454/2005

Priyanka Sharma,
 S/o Shri O.P.Sharma,
 R/o 37, Naya Kheda,
 Vidyadhar Nagar,
 Jaipur.

By Advocate : Shri P.N.Jatti

... Applicant

Versus

1. Union of India
 Through Secretary to the Govt. of India,
 Department of Posts,
 Dak Bhawan, Sansad Marg,
 New Delhi.
2. Principal Chief Postmaster General,
 Rajasthan Circle,
 Jaipur.
3. Sr.Superintendent of Post Offices,
 Jaipur City Division,
 Jaipur.

By Advocate : Shri V.S.Gurjar

... Respondents

7. ORIGINAL APPLICATION NO. 455/2005

Manak Chand,
 S/o Shri Panna Lal Soni,
 R/o Om Colony, Ward No.21,
 Churu.

By Advocate : Shri P.N.Jatti

... Applicant

Versus

1. Union of India
 Through Secretary to the Govt. of India,
 Department of Posts,
 Dak Bhawan, Sansad Marg,
 New Delhi.
2. Principal Chief Postmaster General,
 Rajasthan Circle,
 Jaipur.
3. Asstt. Director (RCCA),

O/o Chief Postmaster General,
Rajasthan Circle,
Jaipur.

By Advocate : Shri V.S.Gurjar

... Respondents

ORDER (ORAL)

By this common order, we propose to dispose of the aforesaid OAs. These OAs were filed by the applicants as they were not allowed to appear in the recruitment for the post of Postal Assistant/Sorting Assistant as per revised recruitment procedure which permits the short-listing of candidates to the extent of ten times the number of vacancies, where applications received in response to advertisement are large and recruitment will be done on centralise basis. The grievance of the applicants in these OAs is that the respondents have not followed their own instructions but have conducted the examination on division basis and not on centralise basis, which was stipulated in the recruitment procedure to the cadre of Postal Assistant/Sorting Assistant, which was in vogue at the relevant time. This Tribunal while issuing notices to the respondents, by way of interim order, permitted the aforesaid applicants to appear in the said examination. Learned counsel for the applicants at this stage submits that the issue whether the respondents could have conducted the recruitment process on division basis in violation of their own policy decision which stipulates that the recruitment will be done on centralise basis, is the subject matter of issue in OA 492/2005. As such, he is not pressing these OAs as well as amended applications filed in some OAs at this stage and he will be bound by the decision to be rendered by this Tribunal in OA 492/2005 - Ram Lal Meghwanshi v. Union of India & Ors.

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2. In view of the submissions made by the learned counsel for the applicants, the present OAs are disposed of as withdrawn with the observation that the decision to be rendered by this Tribunal in the case of Ram Lal Meghwanshi v. Union of India & Ors. in OA 492/2005 shall be made applicable to the applicants of the aforesaid OAs.

3. Ordered accordingly.



(J.P. SHUKLA)
MEMBER (A)



(M.L. CHAUHAN)
MEMBER (J)

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